5159 Prevention of AGRAHAYANA 21, 1882 (SAKA) Cruelty to 5160 Animals Bill

Mr. Deputy-Speaker: Would he suggest that a man should go unarmed just to grapple with a tiger?

Shri Narasimhan: It is a trial of strength. Even for a single man with a rifle to face a tigar, it needs a lot of courage. That will be real sport. It does not matter even if it is half a dozen people. But when a VIP comes, great arrangements are made for him to shoot. It is not really sport. So, I think the hon. Minister will use his influence to see that such a kind of thing is not encouraged.

Mr. Deputy-Speaker: The Minister will not be helpful in this respect and so the hon. Member might try!

Shri Narasimhan: I have my hopes in this respect, notwithstanding, Sir, your doubt, that he will use his influence. Even comments have appeared in the press, and it shows that the public do not appreciate it quite well.

Mr. Deputy-Speaker: Anything more?

Shri Narasimhan: That is all.

BUSINESS ADVISORY COMMITTEE

FIFTY-NINTH REPORT

Shri Siddananjappa (Hassan): Sir, I beg to present fifty-ninth report of the Business Advisory Committee.

17.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 13th December, 1960/Agrahayana 22, 1882 (Saka).